VIDHANT REALTY PRIVATE LIMITED

List of Claim as on date 07/05/2024 (Amount in ₹)

or claim as on date 07/05/20	<u> </u>									(Alliount in	'
SI Details of claimant		Detail of Claim received		Detail of Claim Admitted						Amount	Amount
		Date of	Amount	Amount	Nature	Whether	% of	of Contin	of any	claim	of Claim
		Receipt	Claimed	of Claim	of Claim	Related	Voting	gent Claim	mutual	under	not
				admitted		party?	Share in		Dues that	verification	admitted
Department	Govern						coc		may be		
	ment								set off		
Income Tax Dept	Ministry	21-11-2023	2,12,34,639	2,12,34,639	Assessments	No	0%	Nil	Nil	Nil	Nil
-	of Finance				Demands						
shendre, Assistant	Govt of India				As per Provision of						
Commissioner of					Income Tax						
Income Tax- (8)(3)(1)					Act 1961						
Brihanmumbai Municipal	Body Established	26-04-2024	81,53,75,175	81,53,75,175	Outstanding bill	No	0%	Nil	Nil	Nil	Nil
•	under Municipal	With delay of	' ' '	' ' '	_						
. , ,	•	1 -			_						
The Assistant Assessor and		1 *									
Collector .BMC		1									
•		Plan by CoC									
•		,									
•											
• •											
	Total		83,66,09,814	83,66,09,814							
	Details of of Department Income Tax Dept Shri Vijay D Shendre, Assistant Commissioner of Income Tax- (8)(3)(1) Mumbai Brihanmumbai Municipal Corporation (BMC) Mr Nathu Namdeo Kunde	Department Govern ment Income Tax Dept Shri Vijay D Shendre, Assistant Commissioner of Income Tax-(8)(3)(1) Mumbai Brihanmumbai Municipal Corporation (BMC) Mr Nathu Namdeo Kunde The Assistant Assessor and Collector ,BMC 4th Floor, G South Ward Office, Assessment and Collection Dept, N.M Joshi Marg, Mumbai -13	Details of claimant Detail of Claim Date of Receipt Department Govern ment Income Tax Dept Shri Vijay D of Finance Shendre, Assistant Commissioner of Income Tax- (8)(3)(1) Mumbai Brihanmumbai Municipal Corporation (BMC) Mr Nathu Namdeo Kunde The Assistant Assessor and Collector ,BMC 4th Floor, G South Ward Office, Assessment and Collection Dept, N.M Joshi Marg, Mumbai -13	Details of claimant Detail of Claim received Date of Receipt Date of Claim received Date of Receipt Date of Receipt Date of Receipt Date of Receipt Date of Claim of Claim received Date of Claim of	Details of claimant Detail of Claim received Date of Receipt Detail of Claim received Amount of Claim admitted Detail of Claim received Date of Receipt Detail of Claim received Date of Receipt Detail of Claim received Amount Of Claim admitted Date of Receipt Detail of Claim received Date of Resolution Amount Of Claim admitted Detail of Claim received Date of Resolution Plan by CoC Approval of Resolution Plan by CoC	Department Govern ment Ministry of Finance Govt of India Commissioner of Income Tax (8)(3)(1) Mumbai Brihannumbai Municipal Corporation (BMC) Mr Nathu Namdeo Kunde The Assistant Assessor and Collector ,BMC 4th Floor, G South Ward Office, Assessment and Collection Dept, N.M Joshi Marg, Mumbai -13 Detail of Claim received Amount of Claim admitted Amount of Claim admitted Part 1-2023 2,12,34,639 2,12,34,639 Assessments Demands As per Provision of Income Tax As per Provision of Income Tax Act 1961 26-04-2024 With delay of 196 days but before Approval of Resolution Plan by CoC Plan by CoC	Department Govern ment Ministry of Finance Shendre, Assistant Commissioner of Income Tax - (8)(3)(1) Mumbai Brihanmumbai Municipal Corporation (BMC) Mr Nature of Claim admitted Brihanmumbai Municipal Corporation (BMC) Mr Nature of Claim admitted Date of Receipt Amount of Claim admitted Party? Amount of Claim admitted Party? Amount of Claim admitted Party? Part	Department Details of Claim Admitted Date of Receipt Amount Claimed of Claim Admitted Date of Receipt Date of Claim admitted Date of	Department Govern ment Ministry of Finance Govt of India Brihanmumbai Municipal Corporation (BMC) Mr Nathu Mr	Details of claimant Detail of Claim received Date of Receipt Date of Claim of Claim of Claim of Claim admitted Date of Claim of Claim of Claim of Claim admitted Date of Claim of Claim of Claim of Claim admitted Date of Claim of Claim of Claim Admitted Date of Claim of Claim of Claim Admitted Date	Department Govern ment Govern Ministry of Finance Govt of India Govern ment Go